

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.

TP No. 96/CTB/2019(CP No. 1011/2011)

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Ramesh Chandra Sabat & Ors. -Vs- Hotel Moti Pvt. Ltd. & Ors.
Under Section	397-398

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Ambika Mohanty, CA.

For Respondent (s)

Ms. Gyaninee Nayak, Adv.

ORDER

Ld. Authorized Representative, CA, Mr. Ambika Mohanty, appearing for the petitioner. Ld. Counsel, Ms. Gyaninee Nayak, appearing for the respondent and sought further time extension to upload reply in the DMS Portal. Time is extended for the same. List the matter on 19.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)